

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:249
ANSWERED ON:24.07.2014
POWER SUPPLY TO STATES FROM CENTRAL POOL
Yeddyurappa Shri B. S.

Will the Minister of POWER be pleased to state:

- (a) the total quantity of power generated by the Central Generating Stations and the allocation of power therefrom to beneficiary States, State/UT- wise;
- (b) the norms/criteria for determining allocation of share/quota of a State in the Central Generating Stations/Central Pool; and
- (c) whether the Government proposes to enhance the quota/share of various States including Karnataka for supply of power from the Central Pool, if so, the details thereof, State/UT-wise and if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PMUSH GOYAL)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 249 TO BE ANSWERED IN THE LOK SABHA ON 24.07.2014 REGARDING POWER SUPPLY TO STATES FROM CENTRAL POOL.

(a) :The total generation from Central Generating Stations (CGS) in the country during the current year (up to 30th June, 2014) was 102932.34 Million Units (MU). State/UT-wise details of power allocated from Central Generating Stations to various States/UTs, as on 30.06.2014, are given at Annex-I.

(b) : The guidelines for determining allocation of share / quota of States/UTs in Central Generating Stations are at Annex-II.

(c) :Presently, there is no proposal for enhancing the share/quota of various States/UTs, including that of Karnataka, from the Central Pool. At any point of time, the entire unallocated power of Central Generating Stations remains allocated to the various States/UTs and any enhancement in allocation of any State/UT would be feasible only by way of equivalent reduction in the allocation of some other State/UT.